

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2015

Dated : 3rd March, 2016

In the matter of :

Byrnihat Industries Association

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **9.03.2016.**

COURT MASTER